

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 1773/2021 in C.A. No. 7064/2019

[Arising out of impugned judgment and order dated 19-09-2019 in C.A. No. 7064/2019 passed by the Supreme Court of India]

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

TARSEM SINGH & ORS.

Respondent(s)

(IA No. 165323/2023 - APPLICATION FOR PERMISSION
IA No. 146344/2023 - APPLICATION FOR PERMISSION
IA No. 99287/2024 - APPLICATION FOR PERMISSION
IA No. 130801/2021 - CLARIFICATION/DIRECTION
IA No. 93534/2024 - INTERVENTION APPLICATION
IA No. 145732/2023 - INTERVENTION APPLICATION
IA No. 132945/2023 - INTERVENTION APPLICATION
IA No. 160334/2023 - INTERVENTION/IMPLEADMENT
IA No. 145733/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES
IA No. 132951/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES)

WITH

Diary No(s). 37767/2022 (XI-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 10027/2023
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
10029/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
10041/2023
IA No. 10027/2023 - CONDONATION OF DELAY IN FILING
IA No. 10029/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 10041/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 9919/2023 (XI)
(I.R. FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
ON IA 84365/2023
IA No. 84365/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES)

SLP(C) No. 15538/2023 (IV-B)
(FOR ADMISSION)

SLP(C) No. 15581/2023 (IV-B)
(FOR ADMISSION and I.R.)

SLP(C) No. 15653/2023 (IV-B)
(FOR ADMISSION and I.R.)

SLP(C) No. 15747/2023 (IV-B)
(FOR ADMISSION and I.R.)

Diary No(s). 38417/2023 (IV-B)
(IA FOR CONDONATION OF DELAY IN FILING ON IA 209153/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
209155/2023
IA No. 209153/2023 - CONDONATION OF DELAY IN FILING
IA No. 209155/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 52538/2023 (IV-B)
(IA No.264440/2023-CONDONATION OF DELAY IN FILING and IA
No.264441/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 264440/2023 - CONDONATION OF DELAY IN FILING
IA No. 264441/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 14942/2019 (XII)

Diary No(s). 21226/2022 (XII)
(FOR EXEMPTION FROM FILING O.T. ON IA 32577/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
32578/2023
FOR CONDONATION OF DELAY IN FILING ON IA 32579/2023
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
32581/2023
FOR impleading party ON IA 145792/2023
FOR INTERVENTION/IMPLEADMENT ON IA 145792/2023
FOR impleading party ON IA 146682/2023
FOR INTERVENTION/IMPLEADMENT ON IA 146682/2023
IA No. 32579/2023 - CONDONATION OF DELAY IN FILING
IA No. 32581/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 32578/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 32577/2023 - EXEMPTION FROM FILING O.T.
IA No. 146682/2023 - INTERVENTION/IMPLEADMENT
IA No. 145792/2023 - INTERVENTION/IMPLEADMENT

Diary No(s). 38093/2024 (IV-B)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
199054/2024
FOR CONDONATION OF DELAY IN FILING ON IA 199055/2024
IA No. 199055/2024 - CONDONATION OF DELAY IN FILING
IA No. 199054/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 04-02-2025 These matters were called on for pronouncement of judgment today.

For Petitioner(s) :

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Ms. Manvi Damle, Adv.
Mr. Pratyush Shrivastava, Adv.
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Mr. Shivang Goel, Adv.
Mr. Ishaan Aggarwal, Adv.

Mr. Venkita Subramoniam T.r, AOR

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M/S. M. V. Kini & Associates, AOR

Mr. K. K. Mani, AOR
Ms. T. Archana, Adv.
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For Respondent(s) :

Mr. P. Soma Sundaram, AOR
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Mr. Manish Kumar Tiwari, Adv.
Mr. Meghraj Singh, Adv.
Mr. Abhinav Yash Pandey, Adv.
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Mr. Varun Varma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Arvind Gupta, AOR

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Mr. Siddharth Mittal, AOR
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Mr. Darshan Sejwal, Adv.
Mr. Sumit Kumar Sharma, Adv.
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Mr. Somiran Sharma, AOR
Mr. Raghuvir Singh Patil, Adv.
Mr. Suryanusen Gupta, Adv.
Mr. Dhrubajit Saikia, Adv.

Mr. Sudhansu Palo, AOR
Ms. Suman, Adv.
Mr. Rajesh Palo, Adv.
Mr. Rakesh Kumar Palo, Adv.
Mr. S. C. Malhotra, Adv.
Mrs. Ipsita Behura, Adv.

1. Delay condoned.
2. Leave granted.
3. Hon'ble Mr. Justice Surya Kant pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Ujjal Bhuyan.
4. The Miscellaneous Application stands dismissed. All the

appeals stand disposed of. The appeal arising out of SLP (Civil) Diary No. 52538 of 2023 is dismissed in terms of the signed reportable judgment.

5. All pending Interlocutory Applications, including intervention/impleadment applications, stand disposed of.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR

(signed reportable order is placed on the file)